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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 619/2020

SHON RANDHAWA Petitioner

Through: Mr. Parmanand Yadav, Adv.

versus

GOKUL PATNAIK & ORS. Respondents

Through: Mr. Jayant Mehta, Sr. Adv. with Mr.

Anand Varma, Ms. Apoorva Pandey

& Ms. Adyasha Nanda, Advs. M: 8527032123 & 9999659395

CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER 25.04.2024

1. List on 23rd August, 2024.

MINI PUSHKARNA, J

APRIL 25, 2024/kr